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ITEM NO.1

COURT NO.5

SECTION IIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRLMP.NO. 11845/2007 in CRIMINAL APPEAL NO(s). 1172 OF 2006

RAJESH RANJAN YADAV @ PAPPU YADAV

Appellant (s)

VERSUS

CBI THROUGH ITS DIRECTOR

Respondent(s)

(For permission to attend and appear in person before the Court with office report regarding medical treatment of the appellant)

Date: 12/11/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Appellant(s) Mr.Rakesh Kumar Singh,Adv.

Mr. Nitendra Kumar,Adv.

Mr. Prem Malhotra,Adv.

For Respondent(s)

Mr.A.Sharan,ASG

Mr.Amit Anand Tiwari, Adv.

Mr.B.K. Prasad,Adv.

Mr. P. Parmeswaran,Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 19.11.2007.

In the meantime the C.B.I. may file its response to the documents filed by the petitioner in relation to his medical treatment and suggested operation.

[ Meenu Sethi ]

Court Master

[ Pushap Lata Bhardwaj ]

Court Master